



By E-Mail / Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2019/4009 /A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The District & Sessions Judge,  
Kamrup (M), Guwahati

Dated Guwahati, the 29<sup>th</sup> July, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Letter No. DJK/Acctt/3653/E dated 17.07.2019.2019

Sir,

With reference to the above, I am directed to inform you that, Shri Shri Utpal Rajkhowa, Addl. District & Sessions Judge No. 1, Kamrup (M), Guwahati, has been accorded permission to avail LTC for the block period of 2018-2021 to visit Goa with his family w.e.f. 12.10.2019 to 18.10.2019, by the shortest possible route, as per existing Rules.

Shri Rajkhowa may be informed accordingly.

Yours faithfully,

*Self*

**JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2019/4010-4013 /A, dated 29 '07'19  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Utpal Rajkhowa, Addl. District & Sessions Judge, Kamrup (M), Guwahati for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information. & necessary action.

*Self*  
26/7/19

**JT. REGISTRAR (VIGILANCE)**

*Self*